

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/361/2020
NAME OF PETITIONER : Shalom Promotional Chits Pvt Ltd
NAME OF RESPONDENT : ROC, Coimbatore
SECTION : Sec 252 Of CA 2013

ORDER

Ld. PCS Mr. S. Sandeep Kumar is present through video conferencing mode.

Since the Company which has been struck off is Chit Company, the Ld. PCS is directed to issue notice to the concerned Registrar of Chit Funds (RCF)/District Registrar, with whom, the Chit Company has been registered for subscription to chit by the subscribers. Let the same be done within a period of one week' from today and file an affidavit of service before this Tribunal in this regard.

In case, if the Registrar of Chit Funds (RCF)/District Registrar have got any objections, an opportunity is given to file their objections/observations report, if any, in respect of the struck of Chit Company. Let the report be filed before this Tribunal within a period of two weeks'.

Post this matter on **22.04.2021** to await for the report of the concerned Registrar of Chit Funds (RCF)/District Registrar to proceed in this matter.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)